

**Central Administrative Tribunal
Ernakulam Bench**

OA/180/00222/2018

Monday, this the 4th day of June, 2018

CORAM

**HON'BLE MR.U.SARATHCHANDRAN, JUDICIAL MEMBER
HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Niaz.S.,
Public Prosecutor
Office of the Public Prosecutor
Southern Railway, Ernakulam South,
Ernakulam-682 011.
Residing at Door No.1132, A-Block,
Prestige Neptune Courtyard,
Marine Drive, Kochi-682 020. Applicant

(By Advocate: Mr.Vishnu S.Cempazhanthiyil)

versus

1. Additional Divisional Railway Manager
Divisional Office, General Branch
Southern Railway,
Thiruvananthapuram-695 014.
2. The Divisional Personnel Officer
Divisional Office, Southern Railway
Thiruvananthapuram-695 014.
3. The Chief Personnel Officer
Headquarters Office, Southern Railway
Park Town, Chennai-600 003.
4. Union of India
represented by the General Manager
Southern Railway
Chennai-600 003. Respondents

(By Advocate: Mr.V.A.Shaji, ACGSC (Not present)

This OA having been heard on 4th June, 2018, the Tribunal delivered the following order on the same day:

ORDER**By U.Sarathchandran, Judicial Member**

Mr.Vishnu S.Cempazhanthiyil, learned counsel for the applicant submitted that in the light of the respondents issuing an order granting the reliefs to the applicant in this OA, the OA can be closed. OA is accordingly closed. No order as to costs.

(E.K.Bharat Bhushan)
Administrative Member

(U.Sarathchandran)
Judicial Member

aa.

Annexures appended by the applicant:

Annexure A1 Copy of the medical certificate issued by Regional Cancer Centre in respect of applicant's spouse Smt. Deepa S.Kamal.

Annexure A2: Copy of the request dated 4.12.2017 to the 1st respondent.

Annexure A3:Copy of the submission through the web portal www.nivaran.railnet.gov.in and a copy of the submission which was created on 11.1.2018.

Annexure A4: Copy of the medical records of applicant's spouse to show continuous treatment for chemotherapy.

Annexure appended along with reply statement:

Annexure R1: Copy of the order bearing No.00 No.11/2018/PG issued under No.V/P563/XII/PPS/PG-Vol.I dated 16.3.2018.

Annexures appended along with MA/180/00239/2018:

Annexure A5: Copy of the memorandum No.VXC/RP(UP)&RA/Pro/09/17 dated 7.11.2017 issued by the office of Divisional Security Commissioner.

Annexure A6: Copy of the communication dated 24.11.2017 from the office of ADRM, Trivandrum.

Annexure A7: Copy of communication No.VXC/Prosecution/18 dated 15.3.2018 issued by the office of the Divisional Security Commissioner, RPF.

Annexure A8: Copy of the communication dated 13.3.2018 to the 1st respondent.